

Construction of Railway Lines held in Abeyance

*1014 SHRI G. Y. KR'SHNNAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the construction of new railway lines in some States has been kept in abeyance;

(b) if so, the details regarding such railway line so kept in abeyance; and

(c) the reasons for the postponement of their construction?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c) Do not arise.

Goods Trains' Accident between Charkhi Dadri and Jharle Stations

*1015. SHRI CHIRANJI LAL SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that two goods trains collided between Charkhi Dadri and Jharle Railway stations on Rewari-Bhatinda route of Northern Railway on the 26th January, 1981;

(d) if so, the causes of the accident; and

(c) the loss of lives and extent of loss suffered by Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes Sir. The collision occurred between Charkhi Dadri and Jharle stations.

(b) The report of the Enquiry Committee has not yet been received. However, prima-facie, the accident appears to be due to failure of railway staff;

(c) There was no loss of life. The cost of damage to railway property involved in this accident has been estimated at approximately Rs. 35,50,000

Invitation to Non-Shipping Companies to Augment Shipping Tonnage

*1016. SHRI JAGDISH TYTLER: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to invite non-shipping companies to invest their profits in shipping to augment shipping tonnage;

(b) if so, the salient features thereof; and

(c) whether any incentives are under consideration in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) There is no proposals as such with Government to invite non-shipping companies to invest their profits in shipping. It is for the non-shipping companies to plan their investments.

(b) Does not arise.

(c) The question of any loan assistance from the Shipping Development Fund to non-shipping companies has not yet been decided by Government.

New lines in Andhra Pradesh

*1018. SHRI M. RAM GOPAL REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any proposal from the Andhra Pradesh Government for construction of new railway lines in the State; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) (i) Restoration of dismantled railway line between Kakinada and Kotipalli and its extension to Narasapur.